

9/c

By Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-248/2013/ 164 /A

From: Shri Robin Phukan
Registrar General
Gauhati High Court
Guwahati.

To: The Principal Accountant General (A&E)
Assam, Beltola, Maidamgaon,
Guwahati-29.

Dated Guwahati the 12th January, 2018

Sub: Extending of three advance increment to the Judicial Officers of Assam
Judicial Service.

Ref: Notification No. FPC.10/97/Pt.VIII/322 dated 18.05.2015 issued by the
Govt. of Assam, Finance (Pay Research Unit Department, Dispur).

Sir,

With reference to the above, I am directed to inform you that the
following Grade II & Grade-III Judicial Officers of the Assam Judicial Service have
obtained post Graduation in Law:

1. Sri Nayan Jyoti Sarma, Addl. Chief Judicial Magistrate, Hailakand
2. Sri Nur Jamal Haque, Addl. Chief Judicial Magistrate, Dhubri
3. Smt. Zafreena Begum, Munsiff No.2-cum-JMFC, Tinsukia
4. Smt. Pronami Dutta, Judicial Magistrate, 1st Class, Nagaon
5. Sri Surajit Das, Munsiff No.2, Barpeta
6. Smt. Niva Rani Doley, JMFC, Jorhat
7. Smt. Mridusmita Devi, JMFC, Kamrup (M), Guwahati
8. Shri Himadri Sarma, Munsiff, Rangia
9. Smti. Sparsita Garg, JMFC, Sonitpur, Tezpur

Therefore, you are requested to issue pay slips to the above mentioned
Judicial Officers of Assam Judicial Service, granting the benefit of 3(three)
advance increments in terms of the Govt. Notification No. FPC.10/97/Pt.VIII/322
dated 18.05.2015.

An early action on the matter is solicited.

Yours faithfully,

11/1/18

REGISTRAR GENERAL

[Signature]
12-01-18
11/1/2018

Memo No.HC.VII-248/2013/ 165-166 /A.
Copy to:-

Dated: 12-01-2018

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The System Analyst, Gauhati High Court, Guwahati for uploading this letter in the Official website of the Gauhati High Court, Guwahati.


REGISTRAR GENERAL

12-01-18

11/1/2018